## HIGH COURT OF MADHYA PRADESH

## VED PRAKASH REGISTRAR GENERAL

JABALPUR

D.O. No. <u>977</u> / Confdl./ 2014 II-15-49/63 (Pt.-14) Dated 08<sup>th</sup> August, 2014

Subject:- Nomination of Judicial Officers for the month of October, November & December, 2014 for training at NICFS, Delhi.

Ref:- Your Letter No. 20/02/2014-NICFS, dated 30.06.2014.

Dear Shri Prasad

In connection with subject and reference cited above, I am to state that, following Judicial Officers, whose names have been shown against the 'Name of Course' column have been nominated to participate in the training programme to be held in the month **October, November & December, 2014** by LNJN National Institute of Criminology and Forensic Science, at Delhi:-

Sr.	Name of Course	Schedule	Nomination of Judicial Officers
1.	Course on Drug Law Enforcement and Forensic Science.	13-17 October, 2014 (5 days)	Shri Vijay Kumar Pandey, Il AJ to I ADJ, Bhopal.
2.	Course on Examination of Security Documents and Electronic Printouts.	,,	Shri Neetiraj Singh Sisodiya, I CJ-I, Alot, District Ratlam
3.	Seminar on Prevention & Control of Corruption.	17-19 November, 2014 (3 days)	Shri Onkar Nath, OSD, High Court/MPSJA, Jabalpur.
4.	Course on Expediting Justice through Research.		Shri Gyan Prakash Agrawal, I ADJ, Guna.
5.	Seminar on Delay in Criminal Trial.	22-24 December, 2014 (3 days)	Shri Narendra Pratap Singh, III ADJ, Ujjain.
			0

Wind regards

Yours sincerely,

(VED PRAKASH)

To: Shri Kamlendra Prasad, Director, L N J N, NICFS, <u>DELHI – 110085.</u> Endt.No. <u>978 / Confdl./2014</u> II-15-49/63 (Pt. 14)

Copy forwarded to:

- **1.** The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
- 2.(A) 1. Shri Vijay Kumar Pandey, II AJ to I ADJ, Bhopal.
  - 2. Shri Neetiraj Singh Sisodiya, I CJ-I, A lot, District Ratlam.
  - 3. Shri Onkar Nath, OSD, High Court/MPSJA, Jabalpur.
  - 4. Shri Gyan Prakash Agrawal, I ADJ, Guna.
  - 5. Shri Narendra Pratap Singh, III ADJ, Ujjain.

## The nominated Judicial Officers are directed to observe following instructions:

- To keep themselves in readiness to attend the training programme, on respective dates, on receipt of further communication, either from the High Court of M.P., Jabalpur or from the LNJN National Institute of Criminology and Forensic Science, Delhi.
- To apprise themselves with the information about their acceptance of nomination for the training programme available on the NICFS website www.nicfs.nic.in and proceed, accordingly.
- To intimate the Registry about their participation in the programme, along with, the printed material received during training to Director, Madhya Pradesh State Judicial Academy, Jabalpur.
- To claim their dues like lodging boarding etc in their T.A Bills before the respective District Judge.
- To bring Laptop during the training programme.
- To send comments/suggestions regarding experience of programme to the Director, MPSJA, Jabalpur.
- To arrange Board Diary in such a manner that no case is listed on the dates, on which he is directed to attend this programme. In case, cases have been fixed for the said dates, Summons should not be issued and if Summons are issued, the parties should be informed about the change in dates.
- 3. District & Sessions Judge, Bhopal / Ratlam / Guna / Ujjain for information and necessary action. You are requested to send confirmation of receiving of this communication immediately, by Fax.
- **4.** The Member Secretary, MPSLSA, Jabalpur for information.
- 5. The Director, MPSJA, Jabalpur, with a request to utilize the experience of the officer nominated for imparting training to other Judicial Officers during various courses.

(VED PRAKASH)